



Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification,

Srinagar, the 23rd August, 2017.

SRO 344.- Whereas, on 16.01.2015, Police Station Tarzoo received a written report from Inspector Dilraj Singh of Police Component Sopore, to the effect that Police Component, Sopore, received an information through reliable sources that one Farooq Ahmad Bhat (Sarpanch Chooria) S/o Late Abdul Jabbar Bhat R/o Chooria is providing logistic support/shelter to the militants of LET outfit. On receiving this information, the house of said Farooq Ahmad Bhat was cordoned off by police of Sopore, alongwith 52 RR and 177 Bn. CRPF. During search, one foreign militant identified as Zubair Ahmad Mughal @ Ameer Maviya S/o Abdul Rashid R/o Gulshan Iqbal, Karachi, Pakistan, was apprehended in the said house alongwith arms & ammunition and Farooq Ahmad Bhat was also nabbed for being abettor of the foreigner militant; and

✶ Whereas, with regard to the aforementioned incident, a case FIR No. 14/2015 u/s 7/25 Arms Act, 14 Foreigners Act and 13, 19, 20 Unlawful Activities (Prevention) Act, 1967 was registered in Police Station, Tarzoo and the investigation was initiated; and

✶ Whereas, during the course of investigation, on the basis of statements recorded u/s 161 and 164-A of Cr. P.C. and based on the circumstantial and documentary evidence, the Investigating Officer has established a prima facie case for offences u/s 7/25 Arms Act, Section 14 Foreigners Act and 13 & 20 Unlawful Activities (Prevention) Act, 1967 against Zubair Ahmad Mughal @ Ameer Maviya S/o Abdul Rashid Mughal R/o Gulshan Iqbal, Karachi, Pakistan, being a foreigner militant & member of LET outfit; for offences u/s 13 & 19 of Unlawful Activities (Prevention) Act, 1967 against Farooq Ahmad Bhat S/o Abdul Jabbar Bhat R/o Chooria; and for offences under section 13 of Unlawful Activities (Prevention) Act, 1967 against Mohammad Ashraf Mir S/o Ghulam Ahmad Mir R/o Chanpora

Abi

